

(JW)

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

22.10.2008

OA382/2008

Mr. Shailendra Shrivastava, counsel for applicant.

Mr. Anupam Agarwal, counsel for respondents nos. 1 & 3.

Mr. T.P. Sharma, Counsel for respondent no. 2.

Learned counsel for the applicant submits that he wants to withdraw this OA with liberty reserved to him to file substantive OA for the same cause of action before the appropriate forum i.e. where the applicant is presently serving.

In view of what has been stated above, the present OA is disposed of with liberty reserved to the applicant to file fresh OA for the same cause of action at appropriate forum.


(B.L.KHATRI)
MEMBER (A)


(M.L.CHAUHAN)
MEMBER (J)

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